


**OFFICE OF THE
MANIPUR STATE LEGAL SERVICES AUTHORITY**
(ADR building, Lamphel Court Complex, Lamphelpat, Imphal - 795004)

NOTIFICATION
Imphal, the 10th June, 2025

No. 6/72/2023-MASLSA(Pt.ii)/15 In partial modification of this Authority's even number corrigendum dated 5th June 2025 regarding the recruitment under the Legal Aid Defense Counsel System (LADCS) in the judicial districts of Ukhrul, Senapati, Churachandpur, Chandel, and Tamenglong, and in view of the prevailing law and order situation in the state, it is hereby notified that:

The last date for submission of duly filled application forms is further extended till 10th July, 2025.


(Alek Muivah) 10/06/25

Member Secretary
Manipur State Legal Services Authority

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur -cum- Patron-in-Chief, MASLSA ...for His Lordship's kind information.
 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...for His Lordship's kind information.
 3. The Chairperson/ Secretary, All District Legal Services Authorities ...for information.
 4. The President, All Manipur Bar Association (AMBA)
 5. The President, High Court Bar Association of Manipur
 6. The Secretary, All District Bar Associations, Manipur
- } for circulation to the
Members of the Bar
7. The System Analyst, High Court of Manipur ...with a request to upload the same in the official website of High Court of Manipur.
 8. Notice Board/ File.